

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

DISTRICT JUDGES – Transfers and Postings of District Judges – ORDERS - ISSUED.

ROC.NO.334/2025-B.SPL.

NOTIFICATION NO.349–B.SPL.

**DATED:07.04.2025.
READ:**

The High Court made the following Transfers, and Postings of District Judges:-

The District and Sessions Judges mentioned in Column Number 2 are transferred and posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the post(s) which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. M.Babitha, Member Secretary, Andhra Pradesh State Legal Services Authority.	Principal District and Sessions Judge, Vizianagaram, Vice Sri B.Sai Kalyan Chakravarthi transferred.	Secretary, Andhra Pradesh High Court Legal Services, Committee, High Court Buildings, Amaravati.	I Additional District and Sessions Judge, Vizianagaram.
2.	Sri G.Srinivas, Principal District and Sessions Judge, Ananthapuramu	Principal District and Sessions Judge, Nellore, Vice Dr.C.Yamini transferred.	I Additional District and Sessions Judge, Ananthapuramu	Special Judge for trial of cases under SCs and STs (POA), Act- cum-V Additional District and Sessions Judge, Nellore

3.	Smt. T.Rajya Lakshmi, Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Ananthapuramu.	I Additional District and Sessions Judge, Ongole, Prakasam District, Vice Sri D.Ammanna Raja transferred.	Judge, Family Court- cum-VII Additional District and Sessions Judge, Ananthapuramu	Special Judge for trial of cases under SCs and STs (POA), Act- cum-VII Additional District and Sessions Judge, Ongole, Prakasam District
4.	Sri Erugula Bhima Rao, Principal District and Sessions Judge, Chittoor.	Principal District and Sessions Judge, Ananthapur, Vice Sri G.Srinivas transferred.	I Additional District and Sessions Judge, Chittoor.	I Additional District and Sessions Judge, Ananthapuramu
5.	Smt. N.Santhi, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Chittoor.	Judge, Family Court- cum-VI Additional District & Sessions Judge, Kadapa, Vice Sri Shaik Inthiaz Ahmed transferred.	IX Additional District and Sessions Judge, Chittoor.	Special Judge for trial of cases under SCs and STs (POA), Act- cum-IV Additional District and Sessions Judge, Kadapa.
6.	Sri Dabbiru Vijay Goutam, V Additional District and Sessions Judge, Rajamahendravaram, East Godavari District.	XII Additional District and Sessions Judge, Visakhapatnam, Vice Sri P.Govardhan transferred.	VIII Additional District and Sessions Judge- cum-Special Court for trial of Offences against Women, Rajamahendra- varam, East Godavari District	Special Judge for trial of cases under SCs and STs (POA), Act- cum-XI Additional District and Sessions Judge, Visakhapatnam
7.	Ms. A.Vasanthi, XII Additional District and Sessions Judge, Pithapuram, East Godavari District.	X Additional District and Sessions Judge, Narsapur, West Godavari District, Vice Smt. P.Vijaya Durga transferred.	Chairman, LRAT-cum-IV Additional District and Sessions Judge, Kakinada, East Godavari District.	IV Additional District and Sessions Judge, Tanuku, West Godavari District.

8.	Smt. P.Kamala Devi, III Additional District and Sessions Judge, Kakinada, East Godavari District.	I Additional District and Sessions Judge, Kurnool, Vice Sri G.Bhupal Reddy transferred.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Kakinada, East Godavari District	Principal District and Sessions Judge, Kurnool.
9.	Sri V.Naresh, II Additional District and Sessions Judge, Amalapuram, East Godavari District.	X Additional District and Sessions Judge, Anakapalli, Visakhapatnam District, Vice Smt. N.Srividya transferred.	Chairman, LRAT-cum-II Additional District and Sessions Judge, Kakinada, East Godavari District	XIII Additional District and Sessions Judge, Gajuwaka, Visakhapatnam District.
10.	Smt. N.Srividya, X Additional District and Sessions Judge, Anakapalli, Visakhapatnam District	Special Judge for trial of SPE & ACB cases- cum- Additional District and Sessions Judge, Kurnool. (Post Kept Vacant)	XIII Additional District and Sessions Judge, Gajuwaka, Visakhapatnam District.	Special Judge for trial of cases under SCs and STs (POA), Act- cum-VI Additional District and Sessions Judge, Kurnool
11.	Smt. Nikitha R.Vora, VI Additional District and Sessions Judge, Kakinada, East Godavari District.	Judge, Family Court- cum-VI Additional District and Sessions Judge, Nellore, Vice Sri K.Venkata Naga Pavan transferred.	Chairman, LRAT-cum-II Additional District and Sessions Judge, Kakinada, East Godavari District	III Additional District and Sessions Judge, Nellore.
12.	Smt. A.Anitha, Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Guntur.	Special Judge for Trial of Criminal Cases Relating to Elected MP's and MLA's, Vijayawada, Krishna District, Vice Smt. S.Sreedevi transferred.	V Additional District and Sessions Judge-cum- Special Court for trial of Offences against Women, Guntur.	XIII Additional District and Sessions Judge (Fast Track Court), Vijayawda, Krishna District.

13.	Smt S.Sreedevi, Special Judge for Trial of Criminal Cases Relating to Elected MP's and MLA's, Vijayawada	Principal District and Sessions Judge, Eluru, West Godavari District (Post Kept Vacant)	XIII Additional District and Sessions Judge (Fast Track Court), Vijayawda, Krishna District.	Judge, Family Court-cum-VII Additional District and Sessions Judge, Eluru, West Godavari District.
14.	Sri Shaik Inthiaz Ahmed, Judge, Family Court- cum-VI Additional District and Sessions Judge, Kadapa.	XIV Additional District and Sessions Judge-cum-Additional Family Court, Vijayawada, Krishna District, Vice Smt. U.Indira Priyadarsini transferred.	Special Judge for trial of cases under SCs and STs (POA), Act- cum-IV Additional District and Sessions Judge, Kadapa.	Chairman, Co-Operative Tribunal, Vijayawada, Krishna District
15.	Smt. Aruna Sarika, Principal District and Sessions Judge, Krishna at Machilipatnam.	Principal District and Sessions Judge, Chittoor, Vice Sri Erugula Bhima Rao transferred.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Krishna at Machilipatnam.	I Additional District and Sessions Judge, Chittoor.
16.	Sri Chinnamsetty Raju, I Additional District and Sessions Judge, Krishna at Machilipatnam.	Principal District and Sessions Judge, Visakhapatnam, Vice Sri Alapati Giridhar transferred.	VI Additional District and Sessions Judge, Machilipatnam, Krishna District.	I Additional District and Sessions Judge, Visakhapatnam.
17.	Sri Alapati Giridhar, Principal District and Sessions Judge, Visakhapatnam.	Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Visakhapatnam, Vice Sri G.Gopi transferred.	I Additional District and Sessions Judge, Visakhapatnam.	I Additional District and Sessions Judge, Visakhapatnam

18.	Sri G.Gopi, Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Visakhapatnam	Principal District and Sessions Judge, Krishna, Machilipatnam, Krishna District, Vice Smt. Aruna Sarika transferred.	I Additional District and Sessions Judge, Visakhapatnam	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Krishna at Machilipatnam.
19.	Sri S.China Babu, Special Judge for trial of cases under SCs and STs (POA) Act-cum-V Additional District and Sessions Judge, Krishna at Machilipatnam.	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Ananthapuramu, Vice Smt. T.Rajya Lakshmi transferred.	IX Additional District and Sessions Judge-cum- Special Court for trial of Offences against Women, Machilipatnam, Krishna District	Judge, Family Court- cum-VII Additional District and Sessions Judge, Ananthapuramu
20.	Sri P.Bhaskar Rao, XII Additional District and Sessions Judge, Vijayawada, Krishna District.	I Additional District and Sessions Judge, Eluru, West Godavari District, Vice Sri M.Suneel Kumar transferred.	Special Court for trial of disposal of Commercial Disputes, Vijayawada, Krishna District	Judge, Family Court-cum-VII Additional District and Sessions Judge, Eluru, West Godavari District.
21.	Smt. U.Indira Priyadarsini, XIV Additional District and Sessions Judge- cum-Additional Family Court, Vijayawada, Krishna District.	Chairman, Land Reforms Appellate Tribunal,- cum-II Additional District and Sessions Judge, Eluru, West Godavari District, Vice Smt. P.Manga Kumari transferred.	Chairman, Co-Operative Tribunal, Vijayawada, Krishna District	Judge, Family Court-cum-VII Additional District and Sessions Judge, Eluru, West Godavari District.
22.	Sri S.Nageswara Rao, VII Additional District and Sessions Judge, Vijayawada, Krishna District.	Chairman, Industrial Tribunal-cum- Presiding Officer, Labour Court, Visakhapatnam (Post Kept vacant)	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Vijayawada, Krishna District.	Principal/ I Additional District and Sessions Judge, Visakhapatnam.

23.	Sri P.Raja Ram, Sessions Judge, Mahila Court-cum-V Additional District and Sessions Judge, Vijayawada, Krishna District.	Judge, Additional Family Court, Visakhapatnam, Vice Kum. K.Vani Sree transferred.	Judge, Family Court-cum-IV Additional District and Sessions Judge, Vijayawada, Krishna District.	Judge, Family Court-cum-V Additional District and Sessions Judge, Visakhapatnam.
24.	Sri G.Bhupal Reddy, I Additional District and Sessions Judge, Kurnool.	Special Judge for trial of SPE & ACB cases- cum-III Addl. District and Sessions Judge, Vijayawada, Krishna District, Vice Smt. B.Satya Venkata Hima Bindu transferred.	Principal District and Sessions Judge, Kurnool.	Special Judge for CBI Cases, Vijayawada, Krishna District.
25.	Smt B. Satya Venkata Himabindu, Special Judge for trial of SPE & ACB cases-cum- III Addl. District and Sessions Judge, Krishna at Vijayawada.	Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi, Vice Smt. M.Babitha transferred.	Special Judge for CBI Cases, Vijayawada, Krishna District.	Secretary, A.P.High Court Legal Services Committee, High Court Building at Amaravati
26.	Sri P.Vasu, III Additional District and Sessions Judge, Nandyal, Kurnool District.	Special Judge for trial of cases under SCs and STs (POA), Act-cum-VI Additional District and Sessions Judge, Kurnool, Vice Sri P.Panduranga Reddy transferred.	Judge, Family Court-cum-IV Additional District and Sessions Judge, Kurnool.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Kurnool.
27.	Sri P.Panduranga Reddy, Special Judge for trial of cases under SCs/STs (POA) Act-cum-VI Additional District and Sessions Judge, Kurnool.	VI Additional District and Sessions Judge, Krishna at Machilipatnam, Vice Smt. A.Purnima transferred.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Kurnool.	IX Additional District and Sessions Judge- cum-Special Court for trial of Offences against Women, Machilipatnam, Krishna District.

28.	Dr. C.Yamini, Principal District and Sessions Judge, Nellore.	Principal District and Sessions Judge, Kadapa, Vice Smt. Golla Sreedevi transferred.	Special Judge for trial of cases under SCs and STs (POA), Act- cum-V Additional District and Sessions Judge, Nellore	I Additional District and Sessions Judge, Kadapa.
29.	Smt. Golla Sreedevi, Principal District and Sessions Judge, Kadapa	Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Ananthapuramu (Post Kept Vacant)	I Additional District and Sessions Judge, Kadapa.	Principal/ I Additional District and Sessions Judge, Ananthapuramu.
30.	Sri K.Venkata Naga Pavan, Judge, Family Court- cum-VI Addiitonal District and Sessions Judge, Nellore.	VII Additional District and Sessions Judge, Gudur, Nellore District, Vice Smt. Shami Parvin Sulthana Begum transferred.	III Additional District and Sessions Judge, Nellore.	IV Additional District and Sessions Judge, Nellore.
31.	Smt. Shami Parvin Sultana Begum, VII Additional District and Sessions Judge, Gudur, Nellore District.	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Guntur, Vice Smt. A.Anitha transferred.	IV Additional District and Sessions Judge, Nellore.	V Additional District and Sessions Judge- cum-Special Court for trial of Offences against Women, Guntur.
32.	Sri D.Ammanna Raja, I Additional District and Sessions Judge, Prakasam at Ongole.	III Additional District and Sessions Judge, Nandyal, Kurnool District, Vice Sri P.Vasu transferred.	Special Judge for trial of cases under SCs and STs (POA), Act- cum-VII Additional District and Sessions Judge, Ongole, Prakasam District	Judge, Family Court-cum-IV Additional District and Sessions Judge, Kurnool.

33.	Kum. K.Vanisree, Judge, Additional Family Court, Visakhapatnam.	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Eluru, West Godavari District, Vice Smt. Senagarapu Uma Sunanda transferred.	Judge, Family Court-cum-V Additional District and Sessions Judge, Visakhapatnam.	Special Judge for trial of cases under SCs and STs (POA), Act- cum-VIII Additional District and Sessions Judge, Eluru, West Godavari District.
34.	Sri P.Govardhan, XII Additional District and Sessions Judge, Visakhapatnam.	VI Additional District and Sessions Judge, Kakinada, East Godavari, Vice Smt. Nikita R.Vora transferred.	Special Judge for trial of cases under SCs and STs (POA), Act- cum-XI Additional District and Sessions Judge, Visakhapatnam	Chairman, LRAT- cum-II Additional District and Sessions Judge, Kakinada, East Godavari District
35.	Smt. G.Anandi, Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Visakhapatnam.	III Additional District and Sessions Judge, Kakinada, East Godavari District, Vice Smt. P.Kamala Devi transferred.	VII Additional District and Sessions Judge-cum- Special Court for trial of Offences against Women, Visakhapatnam.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Kakinada, East Godavari District
36.	Sri B.Sai Kalyan Chakravarthi, Principal District and Sessions Judge, Vizianagaram.	Principal District and Sessions Judge, Guntur District, Vice Sri Y.V.S.B.G.Pardha Saradhi transferred.	I Additional District and Sessions Judge, Vizianagaram.	I Additional District and Sessions Judge, Guntur.
37.	Smt. Senagarapu Uma Sunanda, Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), West Godavari at Eluru.	Special Judge for trial of cases under SCs and STs (POA), Act-cum-X Additional District and Sessions Judge, Rajamahendravaram, East Godavari District, Vice Smt. R.Sreelatha transferred.	Special Judge for trial of cases under SCs and STs (POA), Act- cum-VIII Additional District and Sessions Judge, Eluru, West Godavari District.	Judge, Family Court-cum-IX Additional District and Sessions Judge, Rajamahendra- varam, East Godavari District.

38.	Smt. R.Sree Latha, Special Judge for the trial of cases under SCs & STs (P.O.A.) Act-cum- X Additional District and Sessions Judge, Rajamahendravaram, East Godavari District.	VII Additional District and Sessions Judge, Madanapalle, Chittoor District. (Post Kept Vacant)	Judge, Family Court-cum-IX Additional District and Sessions Judge, Rajamahendra- varam, East Godavari District.	Special Court for trial of cases relating to Red Sanders Smuggling, having jurisdiction over the entire State of Andhra Pradesh at Tirupati, Chittoor District.
39.	Smt. P.Manga Kumari, Chairman, Land Reforms Appellate Tribunal,-cum-II Additional District and Sessions Judge, Eluru, West Godavari District.	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Visakhapatnam, Vice Smt. G.Anandi transferred.	Judge, Family Court-cum-VII Additional District and Sessions Judge, Eluru, West Godavari District.	VII Additional District and Sessions Judge- cum-Special Court for trial of Offences against Women, Visakhapatnam.
40.	Smt. G.Rajeswari, V Additional District and Sessions Judge-cum- Special Court for trial of Offences against women, Eluru,	Judge, Mahila Court -cum-V Additional District and Sessions Court, Vijayawada, Krishna District, Vice Sri P.Raja Ram transferred.	V Additional District and Sessions Judge-cum- special Court for trial of Offences against Women, Eluru, West Godavari District.	Judge, Family Court-cum-IV Additional District and Sessions Judge, Vijayawada, Krishna District.
41.	Smt. P.Vijaya Durga, X Additional District and Sessions Judge, Narsapur, West Godavari District.	I Additional Special Judge for CBI Cases, Visakhapatnam (Post Kept Vacant)	IV Additional District and Sessions Judge, Tanuku, West Godavari District.	Principal Special Judge for CBI Cases, Visakhapatnam.
42.	Sri D.Ramulu, III Additional District and Sessions Judge (Fast Track Court), Ongole, Prakasam District.	Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Guntur, Vice Sri D.Thirumala Rao transferred.	Special Judge for trial of cases under SCs and STs (POA), Act- cum-VII Additional District and Sessions Judge, Ongole, Prakasam District.	I Additional District and Sessions Judge, Guntur.

43.	Sri D.Thirumala Rao, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Guntur	V Additional District and Sessions Judge, Lakshmipeta, Srikakulam District. (Post Kept Vacant)	I Additional District and Sessions Judge, Guntur.	Special Judge for trial of cases under SCs and STs (POA), Act- cum-IV Additional District and Sessions Judge, Srikakulam.
44.	Sri T.Venkateswarlu Chairman, Co-Operative Tribunal, Vijayawada, Krishna District.	Judge, Family Court- cum-IV Additional District and Sessions Judge, Vijayawada, Krishna District, Vice Smt. K.Sunitha transferred.	-	Shall take charge of their respective posts simultaneously.
45.	Smt. K.Sunitha, Judge, Family Court- cum-IV Additional District and Sessions Judge, Vijayawada, Krishna District.	Chairman, Co-Operative Tribunal, Vijayawada, Krishna District, Vice Smt. K.Sunitha transferred.	-	
46.	Sri M.Sri Hari, VI Additional District and Sessions Judge, Gooty, Ananthapuramu District.	XII Additional District and Sessions Judge, Pithapuram, East Godavari District, Vice Smt. A.Vasanthi transferred.	Special Judge for trial of cases under SCs and STs (POA), Act- cum-VIII Additional District and Sessions Judge, Ananthapuramu	Chairman, LRAT-cum-IV Additional District and Sessions Judge, Kakinada, East Godavari District.
47.	Smt. M.Sobha Rani, IV Additional District and Sessions Judge-cum- Special judge for trial of offences against women, Ananthapuram.	Special Judge for CBI Cases, Kurnool (Post Kept Vacant)	Judge, Family Court-cum-VII Additional District and Sessions Judge, Ananthapuramu	Special Judge for trial of cases under SCs and STs (POA), Act- cum-VI Additional District and Sessions Judge, Kurnool.

48.	Sri Bandela Abraham, II Additional District and Sessions Judge, Madanapalle, Chittoor District.	VII Additional District and Sessions Judge, Vijayawada, Krishna District, Vice Sri S.Nageswara Rao transferred.	Special Court for trial of cases relating to Red Sanders Smuggling, having jurisdiction over the entire State of Andhra Pradesh at Tirupati, Chittoor District.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Vijayawada, Krishna District.
49.	Sri B.Babu Naik, VI Additional Judge for trial of Offences against Women, Chittoor.	Special Judge for trial of cases under SCs and STs (POA), Act-cum-X Additional District and Sessions Judge, Machilipatnam, Krishna District, Vice Sri S.China Babu transferred.	IX Additional District and Sessions Judge, Chittoor.	IX Additional District and Sessions Judge- cum-Special Court for trial of Offences against Women, Machilipatnam, Krishna District
50.	Sri P.V.S.Surya Narayana Murthy, Special Judge for SPE & ACB Cases, Rajamahendravaram.	II Additional District and Sessions Judge, Madanapalle, Chittoor District, Vice Sri Bandela Abraham transferred.	VIII Additional District and Sessions Judge, Rajamahendrav aram, East Godavari District.	Special Court for trial of cases relating to Red Sanders Smuggling, having jurisdiction over the entire State of Andhra Pradesh at Tirupati, Chittoor District.
51.	Sri M.Shankar Rao, Additional District and Sessions Judge, Ramachandrapuram, East Godavari District	Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Chittoor, Vice Smt. N.Santhi transferred.	Chairman, LRAT-cum-IV Additional District and Sessions Judge, Kakinada, East Godavari District.	IX Additional District and Sessions Judge, Chittoor.

52.	Smt. A.Purnima, VI Additional District and Sessions Judge, Machilipatnam.	III Additional District and Sessions Judge (Fast Track Court), Ongole, Prakasam District, Vice Sri D.Ramulu transferred.	IX Additional District and Sessions Judge-cum- Special Court for trial of Offences against Women, Machilipatnam, Krishna District.	Special Judge for trial of cases under SCs and STs (POA), Act- cum-VII Additional District and Sessions Judge, Ongole, Prakasam District.
53.	Sri R.V.V.S.Murali Krishna, V Additional District and Sessions Judge, Allagadda, Kurnool District.	V Additional District and Sessions Judge-cum- Special Court for trial of Offences against Women, Eluru, West Godavari District, Vice Smt. G.Rajeswari transferred.	Judge, Family Court-cum-IV Additional District and Sessions Judge, Kurnool.	V Additional District and Sessions Judge- cum-special Court for trial of Offences against Women, Eluru, West Godavari District.
54.	Sri M.Suneel Kumar, I Additional District and Sessions Judge, Eluru, West Godavari District.	XII Additional District and Sessions Judge, Vijayawada, Krishna District, Vice Sri P.Bhaskar Rao transferred.	Judge, Family Court-cum-VII Additional District and Sessions Judge, Eluru, West Godavari District.	Special Court for trial of disposal of Commercial Disputes, Vijayawada, Krishna District

The officers mentioned in column No. 4 will be in full additional charge of the post(s) mentioned in column No. 2 and also the posts for which the officers are holding full additional charge, till the substitute posted takes charge.

- NOTE:**
1. All the officers shall get themselves relived and join in their new posts on **or before 21.04.2025 without fail.**
 2. All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.
 3. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the Prl. District Judge concerned shall make alternative arrangements, intimating the same to the High Court for information.

4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post.
5. The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

1. www.aphc.gov.in
7/4/25
REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
7. **THE PRL. DISTRICT JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari.
8. **THE I ADDL. SESSIONS JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari.
9. The Pay and Accounts Officer, Government of Andhra Pradesh Amaravathi, Guntur District.
10. **THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub Treasury Officers)**
Ananthapuramu, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizianagaram, Eluru.
11. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh.